

ITEM NO.31

COURT NO.2

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 8354/2017
(Arising out of impugned final judgment and order dated 09/09/2016
in WP No. 37146/1996 passed by the High Court of Judicature at
Allahabad)

AMAL KUMAR GANGULY

Petitioner(s)

VERSUS

THE STATE OF U.P AND ORS.

Respondent(s)

(With interim relief and office report)

Date : 27/03/2017 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPAK MISRA

HON'BLE MR. JUSTICE A.M. KHANWILKAR

For Petitioner(s) Mr. Balraj Dewan, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

In terms of the letter circulated by learned counsel for the
petitioner, let the matter be listed after four weeks.

(Gulshan Kumar Arora)

Court Master (Shakti Parkash Sharma)

Court Master